

FORM A PUBLIC ANNOUNCEMENT (Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016) FOR THE ATTENTION OF THE CREDITORS OF OMEGA TRANSMISSION PRIVATE LIMITED	
RELEVANT PARTICULARS	
1. Name of corporate debtor	OMEGA TRANSMISSION PRIVATE LIMITED
2. Date of incorporation of corporate debtor	16/07/2010
3. Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Kolkata Ministry of Corporate Affairs
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U40300WB2010PTC151383
5. Address of the registered office and principal office (if any) of corporate debtor	60+61/1 Jaya Bibi Road, Ghosuri, Howrah 711107, West Bengal
6. Insolvency commencement date in respect of corporate debtor	05/08/2019
7. Estimated date of closure of insolvency resolution process	31/01/2020 (180 days from the Insolvency Commencement Date)
8. Name and registration number of the insolvency professional acting as interim resolution professional	Name: Raj Singhania Registration No. : IBBI/IPA-001/IP-P00188/2017-2018/10367
9. Address and e-mail of the interim resolution professional, as registered with the Board	Registered Address Central Plaza, 41 B. B. Ganguly Street, 5th Floor, Room No. 5A, Kolkata-700012 Registered Email id: rajsinghania_ca@yahoo.co.in
10. Address and e-mail to be used for correspondence with the interim resolution professional	Correspondence Address: Central Plaza, 41 B. B. Ganguly Street, 5th Floor, Room No. 5A, Kolkata-700012 Email id: otpl.cirp@gmail.com
11. Last date for submission of claims	19/08/2019
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Name the class(es)- Nil
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	a) Web Link: https://bbi.gov.in/home/downloads b) Not applicable
<p>Notice is hereby given that the National Company Law Tribunal, Kolkata has ordered the commencement of a corporate insolvency resolution process of the Omega Transmission Private Limited on 5th August, 2019.</p> <p>The creditors of Omega Transmission Private Limited are hereby called upon to submit their claims with proof on or before 19th August, 2019 to the interim resolution professional at the address mentioned against entry No. 10.</p> <p>The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.</p> <p>Submission of false or misleading proofs of claim shall attract penalties.</p>	
Sd/- Raj Singhania Interim Resolution Professional	
Date : 07/08/2019 Place : Kolkata	IBBI Regn. No.: IBBI/IPA-001/IP-P00188/2017-2018/10367

